	All India	374450	27374.8	347075.2	397000	27959.7	369140.3
	All Major States	357665	25375.2	332289.8	387950	25887.4	362062.8
15	West Bengal	26639	2332.1	24306.9	28237	2352.3	25884.7
14.	Uttar Pradesh	54238	2656.7	51581.3	58924	2552.7	56371.3
13	Tamil Nadu	28430	2381.5	26048.5	28895	2524.5	26370.5
12	Rajasthan	21897	1223.7	20673.3	23212	1275.7	21936.3
1	2		3	4 !	5	6	7 8

Wage celling coverage

- 1032. SHRI SURENDRA LATH: Will the Minister of LABOUR be pleased to state:
- (a) whether Government have a proposal to enhance the wage ceiling coverage for medical and social security benefits provided to the Central Government employees;
 - (b) if so, the proposal mooted in this regard; and
- (c) how many of the recommendations, made by the ESI panel in this regard, has been considered by Government?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI VIJAY GOEL): (a) No, Sir.

- (b) Does not arise.
- (c) The Government has set up a Committee on 27.8.2002 under the Chairmanship of Shri M.C. Verma to review the working of Employees State Insurance Corporation (ESIC). The Committee has, *inter-alia*, recommended enhancement of wage ceiling for coverage under the ESI Scheme from Rs. 6,500/- p.m. to Rs. 9,000/- per monsth. The Committee has made a comprehensive study of the ESI scheme and suggested measures for implementation which have to be examined by the ESI Corporation.

Legislation for unorganised workers

1033. SHRI C.P.THIRUNAVUKKARASU: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to enact legislation for unorganised sector workers keeping in view of the recommendations made by Second National Labour Commission in this regard;